THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2008/3266/A

From :-

Smti Pronita Morang,

Joint Registrar (Vigilance),

Gauhati High Court,

Guwahati.

To,

The Joint Registrar, Gauhati High Court,

Itanagar Permanent Bench,

Arunachal Pradesh.

Dated Guwahati, 2 May, 2025.

Sub:-

Casual leave.

Ref:-

No.HC(IB)-VIG/01/2025/375-78 Dated 19.05.2025.

Sir,

With reference to the above, I am directed to inform you that Shri Gote Mega, District & Sessions Judge, Ziro, Arunachal Pradesh has been granted 2 (two) days casual leave on 16.05.2025 and 17.05.2025, along with station leave permission. The next senior most Judicial Officer available at the station shall remain in-charge of his Court and Office in his absence.

Yours faithfully,

Soll-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-21/2008/3267-3268/A, dated , 20-05-7025

Copy to:

1. Shri Gote Mega, District & Sessions Judge, Ziro, Arunachal Pradesh. 2. The Project Manager, Gauhati High Court.

20,050,250.

JT. REGISTRAR (VIGILANCE)